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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:: HYDERABAD BENCH.  
AT HYDERABAD

OA.755/92

date of decision : 23-9-93

**Between:**

1. S.Appa Rao S/o S.S.Rao, aged 33 years  
Diesel Assistant, Loco Shed, S.E.Railway,  
Waltair, Visakhapatnam-4.
2. G.Srinivasa Rao S/o G.V.Appa Rao, aged 32  
years, Diesel Assistant, Loco Shed, S.E.Rly, Waltair.
3. J.Sahadevan S/o N.Janardhanan, aged 40 years Diesel  
Assistant, Loco Shed, S.E.Railway, Waltair.
4. D.Gopala Rao S/o Punnayya, aged 40 years Diesel  
Assistant, Loco Shed, S.E.Railway, Waltair.
5. P.Srinivasulu S/o P.Krishna Murty, Aged 40 years,  
Diesel Assistant, Loco Shed, S.E.Railway, Waltair
6. Abraham Mathew, S/o Mathai Mathew, aged 43 years,  
Diesel Assistant, Doco Shed, S.E.Railway, Waltair.
7. B.M.Patnaik, S/o B.S.S.Rao, Aged 40 years, Diesel  
Assistant, Loco Shed, S.E.Railway, Waltair.
8. S.Narsinga Rao S/o S.N.Rao, aged 41 years, Diesel  
Assistant, Loco Shed, S.E.Railway Waltair.
9. D.Nagaraju S/o D.N.Raju, aged 30 years, Diesel  
Assistant, Loco Shed, S.E.Railway, Waltair.
10. T.J.S.P.Raju S/o T.Appa Rao, aged 28 years,  
Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
11. P.Lakshmana Rao S/o P.R.Rao, aged 33 years,  
Diesel Assistant, Loco Shed, S.E.Railway,Waltair.
12. M.Jagadiswara Rao S/o M.Appa Rao, aged 32 years,  
Diesel Assistaat, Loco Shed, S.E.Railway, Waltair.
13. I.V.Hanimantha Rao S/o I.V.Rao, aged 27 years,  
Diesel Assistant, Loco shed, S.E.Railway,  
Rayagada Dist. Koraput
14. I.Rama Rao S/o I.Simmanna, Aged 35 years Diesel  
Assistant, Loco Shed, S.E.Railway waltair.
15. M.Umapathi S/o M.Savarayya, aged 30 years, Diesel  
Assitant, Loco shed, S.E.Railway, waltair.

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16. J.Ananda Rao S/o J.Chandrasekhara Rao, aged 31 years, Diesel Assistant, Loco shed, S.E.Railway, Rayagada Dist. Koraput.
17. B.Rama Rao, S/o Ramappadu, aged 38 years, Diesel Assistant, Loco shed, S.E.railway, waltair.
18. L.Sanyasi Rao S/o Late L.Sanyasi, aged 33 years Diesel Assistant, Loco shed S.E.Railly, waltair.
19. G.Satyana r yana S/o Demudu, aged 40 years, Diesel Assistant, Loco Shed S.E.Railway, waltair.
20. S.Ch.P.Naidu S/o S.R.Murty, aged 35 years, Traction Assistant, Loco shed, S.E.Railway, waltair.
21. B.V.Ramana S/o B.Appanna, aged 33 years Traction Assistant, Loco shed, S.E.railway, Waltair.
22. R.Nookaraju, S/o. Naganna, aged 33 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
23. M.Appalaraju, S/o. Jougulu, aged 33 years, Diesel Assistant Loco Shed, S.E.Railway, Waltair.
24. Ch.Gavarayya, S/o. Venaktaswami, aged 38 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
25. S.Srinivasa Rao, S/o. Gangayya, aged 26 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
26. B.Govinda Rao, S/o. B.U.Das, aged 33 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
27. Ch. Satya Rao, S/o. Dhali Naidu, aged 32 years, Diesel Assistant, Loco Shed, S.E.Rsilway, Waltair.
28. Hafis Sahuda, S/o. Shair Ushmeli, aged 38 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
29. Y.Manmadha Rao, S/o. Late Y.G.Rao, aged 38 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
30. K. Rambabu, S/o. K.Rama Rao, aged 29 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
31. B.Krishna Rao, S/o. B.V.Naidu, aged 38 years, Diesel Assistant, Loco Shed, S.E.Railway, KANTABANJI,Dist.Balangir.
32. K.Ramu, S/o. K.P.Sanyasi, aged 32 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
33. P.V.Ramana, S/o. P.Chitti, aged 32 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
34. D.Lakshmana Rao, S/o. D.Sigachalam, aged 34 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
35. P.Appa Rao Reddy, S/o. P.P.Reddy, aged 46 years, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.
36. K.Ramakrishna Rao, S/o. Satyanarayana, aged 38 years, Traction Assistant, Loco Shed, S.E.Railway, Waltair.

...APPLICANTS

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## A N D

1. Union of India represented by the General Manager, S.E.Railway, 11 Garden Reach Road, Calcutta-43.
2. Chief Personnel Officer, S.E.Railway 11 Garden Reach Road, Calcutta-43.
3. Chief Operating Superintendent, S.E.Railway, 11 Garden Reach Road, Calcutta-43.
4. Divisional Railway Manager, S.E.Railway, Waltair Division, Visakhapatnam-4.
5. Divisional Personnel Officer, S.E.Railway, Waltair Division, Visakhapatnam-4.
6. Senior Divisional Mechanical Engineer, S.E.Railway, Waltair Division, Visakhapatnam-4.
7. A. Madeena, Loco Shunter, S.E.Railway, Loco Shed, Waltair.
8. O. Shankar, Loco Shunter, S.E.Railway Waltair Loco Shed.
9. N. Ramalingeswara Rao, Loco Shunter, S.E.Railway Waltair Loco Shed.
10. A. Sudarasana Rao, Traction Assistant, Loco Shed, Waltair.
11. Jagadish Chowdhury, Diesel Asst. S.E.Railway, Waltair Loco Shed.
12. A. Ramachandra Rao, Loco Shunter, S.E.Railway, Waltair Loco Shed.
13. Anthony Barron, Traction Assistant Loco Shed, S.E.Railway, Waltair.
14. M. Prabhakara Rao, Diesel Assistant Loco Shed, S.E.Railway, Waltair.
15. Subhan Mahaboob, Loco Shunter, Loco Shed, S.E.Railway, Waltair.
16. T. Nageswara Rao, Traction Assistant Loco Shed, S.E.Railway, Waltair.
17. Md. Rafiq, Traction Assistant Loco Shed, S.E.Railway, Waltair.
18. P. Narayana Murty, Diesel Assistant Loco Shed, S.E.Railway, Waltair.
19. A. N. R. S. Kumar, Diesel Assistant Loco Shed, S.E.Railway, Waltair.
20. K. Tarakeswara Rao, Loco Shunter, Loco Shed, S.E.Railway, Waltair.
21. S. Sudarsana Rao, Traction Assistant, Loco Shed, S.E.Railway, Waltair.
22. P. Venkateswara Rao, Traction Assistant, Loco Shed, S.E.Railway, Waltair.
23. D. Satyanarayana, Traction Assistant, Loco Shed, S.E.Railway, Waltair.

B. A. D. S. J.

24. P. Venkatappa Rao, Traction Assistant, Loco Shed, S.E.Railway, Waltair.

25. S. Sankara Rao, Diesel Asst. Loco Shed, S.E.Railway, Waltair.

26. G. Anandagirivasu, Traction Assistant, Loco Shed, S.E.Railway, Waltair.

27. B. Sanjeeva Rao, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.

28. J. V. R. Murthy, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.

29. R. N. Ghosh, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.

30. K. G. Pushpangadan, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.

31. S. Ravikumar, Diesel Assistant, Loco Shed, S.E.Railway, Waltair.

32. R. K. Roy, Loco Shunter, Loco Shed, S.E.Railway Waltair.

33. Chaitran, Loco Shunter, Loco Shed, S.E.Railway, Waltair.

34. Babulal Roy, Loco Shunter, Loco Shed, S.E.Railway, Waltair.

35. M. Rajendran, Loco Shunter, Loco Shed, S.E.Railway, Waltair.

36. Y. Marinarayana Rao, Traction Assistant Loco Shed, S.E.Railway, Waltair.

37. G. Shankara Rao Diesel Assistant, S.E.Railway, Waltair Loco Shed.

38. P. Narasinga Rao, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

39. S. P. Banjarjee, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

40. M. M. S. Nehru, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

41. A. V. S. Narayana, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

42. Y. Narasinga Rao, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

43. R. Vasudeva Rao, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

44. M. Chandrasekhara Rao, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

45. S. Chellamridu, Diesel Assistant, S.E.Railway, Loco Shed, Waltair.

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46. E.Appaiaraju, Diesel Assistant, S.E.Railway,  
Loco Shed, Waltair.

47. A.Samba Murthy, Diesel Assistant, S.E.Railway,  
Loco Shed, Waltair.

48. T.Mangayya, Loco Shunter, S.E.Railway, Loco Shed, Waltair.

49. S.Tarakeswara Rao, Diesel Assistant, Loco Shed, S.E.Rly.  
Waltair.

50. G.Nageswara Rao, Diesel Assistant, Loco Shed, S.E.Railway,  
Waltair.

51. R.Eswara Rao, Diesel Asst., Loco Shd, S.E.Rly., Waltair.

52. M.Krishna Murthy, Traction Assistant, Loco Shed,  
S.E.Railway, Waltair.

53. N.S.G.K.Nair, Traction Asst., Loco Shed, S.E.Rly., Waltair.

54. K.G.Sarma, Traction Asst., Loco Shed, S.E.Rly., Waltair.

55. P.S.Reddy, Traction Asst., Loco Shed, S.E.Rly., Waltair.

56. Y.J.Ratnakumar, Traction Asst., Loco Shed, S.E.Rly., Waltair.

57. B.Deenabandhu, Diesel Asst., Loco Shed, S.E.Rly., Waltair.

58. K.V.Rao, Traction Asst., Loco Shed, S.E.Rly., Waltair.

59. P.Prasada Rao, Traction Asst., Loco Shed, S.E.Rly., Waltair.

60. V.Venkateswara Rao, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

61. J.M.D.Patnaik, Diesel Asst., Loco Shed, S.E.Rly., Waltair.

62. D.Ananda Rao, Diesel Asst., Loco Shed, S.E.Rly., Waltair.

63. T.Satya Rao, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

64. N.Solomon Raju, Loco Shunter, Loco Shed, S.E.Railway,  
Waltair.

65. S.Manumantha Rao, Loco Shunter, Loco Shed, S.E.Rly.,  
Waltair.

66. P.Sanjeeva Rao, Traction Assistant, Loco Shed,  
S.E.Railway, Waltair.

67. V.Ramana Rao, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

68. B.Suryanarayana, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

69. K.Muralidharan Nayar, Diesel Assistant,  
Loco Shed, S.E.Railway, Waltair.

70. M.D.Banerjee, Diesel Assistant, Loco Shd, S.E.Railway,  
Waltair.

71. R.Umamaheswara Rao, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

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72. R.Kumar, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

73. K.P.Rao, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

74. B.A.Naidu, Diesel Assistant, Loco Shed,  
S.E.Railway, Waltair.

75. Lakshman Sipka, Driver, Loco Shed, S.E.Railway,  
Kantabanji Dist., Bolangir.

76. B.Surya Rao, Diesel Assistant, S.E.Rly., Loco Shed,  
Kantabanji Dist. Bolangir.

77. N.Sundaram Rao, Driver, Loco Shed, S.E.Railway,  
Kantabanji Dist. Bolangir.

78. R.Balakrishna, Diesel Assistant, Loco Shed, Rayagada.

79. T.Venkata Rao, Traction Assistant, C/o. Chief Traction  
Foreman, Bacheli Dist. Bastar.

80. S.Banaji Rao, Traction Assistant C/o. Chief Traction  
Foreman, Bacheli Dist. Bastar.

### .. Respondents

Counsel for the applicants : G. Ramachandra Rao  
Advocate

Counsel for the respondents : V. Bhimanna, SC for Railways  
M. Panduranga Rao, R-68 to 74  
N. Ram Mohan Rao, R-43, 45, 46,  
47 & 49 ~~262~~

**CORAM:**

HON'BLE MR. JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON. BLE MR. P.T. THIRUVENGADAM, MEMBER (ADMINISTRATION)

## Judgement

( As per Hon. Mr. P.T. Thiruvenkadam, Member (Administration) )

Heard Sri G. Ramachandra Rao, learned counsel for the applicants and S/Sri V. Bhimanna, M. Panduranga Rao, and N. Ram Mohan Rao, for the respondents.

2. For filling up vacancies of Fireman Grade A, the Railway Board had issued instructions in their letter No. EG II-80/RC-1/144, dated 30-4-1982. As per these instructions the vacancies of

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of Fireman Grade A were to be filled as under :

- a) Fifty per cent by the usual selection procedure from Fireman-B who have studied upto 8th Class and are below 45 years of age;
- b) Fifty percent by a Departmental examination from all Fireman Grade B and Grade C who are matriculates and have three years Railway Service; and
- c) If the Departmental examination fails to provide enough matriculates for the 50% quota, direct recruitment to be made through the Railway Service Commission.

3. In the scales of pay notified under recommendations of the IV Pay Commission, the Grades of Fireman A & B have been merged and placed under a single scale of Rs.950-1500 and the posts in the merged scale ~~is~~ redesignated as First Firemen. The post in the erstwhile Fireman Grade-C were allotted a single revised scale of Rs.825-1200 and ~~was~~ <sup>was</sup> designated as Second Firemen.

4. Waltair Division of South Eastern Railway initiated selection for filling up the posts of Fireman Grade I some time in August, 1987. The total of 88 vacancies was assessed as existing and anticipated upto 15-10-1987 in the Grade of First Firemen. Out of these, 44 posts were reserved for being filled up from amongst the regular Second Fireman in the scale of Rs.825-1200 who had studied upto 8th class and were below 45 years of age. The remaining 44 vacancies were reserved for being filled up from amongst the metriculates working as Second Firemen and who had put in a minimum of three years service. After holding the examination etc. against the 50% quota for those who had studied 8th class and below 45 years, a part-panel of 34 names was published on 18-7-1987. This was followed by inclusion of another 10 names

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in the final panel which carried a total of 44 candidates. The final panel was published on 16-5-1988. It is also stated that for this mode of selection a total of 83 eligible candidates were considered.

5. With regard to remaining 50% to be filled from Matriculates with minimum three years service, a provisional panel was ~~initially~~ finally published on 9-3-88 containing 17 names and that was followed by a further list of 14 names and the final panel issued on 16-5-1988 contained a total of 31 candidates.

6. In these panels the names of the applicants are not included and aggrieved by this, this OA has been filed claiming the following reliefs :

- i) quash the impugned letter No.WPV:MR:18/I FM:PtIII dated 26-11-1991 (by which the administration justified the formation of the panels)
- ii) declare the panels formed for promotion to the posts of I Firemen empanelling 44 non matriculate Fireman published under DPO Waltair's No.WPV:MR:IFM:Pt.3/Conf. dated 18-12-87 and consisting 34 names, and further panel published under No.WPV:MR:18/I FM:Pt.3/Con. dated 16-5-1988 containing 10 names as irregular and set aside them, and also
- iii) declare the panels formed for promotion to the posts of I Fireman empanelling 17 matriculate II Fireman published under DPO Waltair's No.12/11/Staff/I/I FM: Pt.III/Conf, dated 9-3-1988 and panel published under DPO Waltair's No. 12/11/Staff I/I FM/Pt.3/Conf, dated 15-5-1988 in which 14 matriculate candidates were included totalling to 31 as irregular and set aside them; and
- iv) direct the official respondents to draw a panel of First Fireman from amongst II Firemen who have qualified in the selections of 1987, 88 and subsequent panel of 1989

and arrange the names according to the interse seniority of II Fireman as it stood prior to 15-10-1987, the date of DPO's circular for selection and also

v) direct the official respondents to fix the pay of those empanelled Fireman in the combined panel from the date their juniors are promoted as First Fireman on the basis of earlier selections and also order payment of the arrears of pay and allowances to such of the eligible candidates who should have been considered for empanelment in the selections held in 1987/88 as per Board's letter dated 3-11-1987 and CPO's letter dated 1-3-1988; and

vi) pay the costs of the present application and any other claims the Honorable Tribunal may be pleased to decide.

7. The learned counsel for the applicants advanced a number of grounds as under :

a) Railway Board had issued instructions on 3-11-1987 with regard to the method of filling up the vacancies of First Firemen. It was instructed therein that the vacancy in the Grade of First Fireman in the scale of Rs.950-1500 will be filled cent per cent by promotion of second Fireman in the scale of Rs.825-1200 by a process of selection but without any restriction to age or qualification. It is the contention of the applicant that this procedure had not been adopted even though final panels were published only in May, 1988.

b) The number to be empanelled with regard to non-matriculate candidates should have been restricted to one third of the eligible candidates viz. one third of 83. The panel <sup>finally</sup> ~~initially~~ announced included 44 names. The selections through the two methods were processed simulta-

simultaneously thereby denying the advantage to those matriculates who had failed in the normal mode of selection where all those with 8th class and below 45 years of age were considered, another chance if the Departmental Examination for the matriculates had been conducted separately later, and (d) Seven candidates in the selection pertaining to non-matriculates were added in the supplementary list for extraneous considerations.

8. The learned counsel for the respondents mentioned that the Railway Board Circular dt. 3.11.1987 was circulated by the South Eastern Railway only on 1-3-1988 with suitable elaboration regarding implementation. By that time the selection process in both modes had already been more or less completed. In fact part panels had already been issued in both selections, by the time the headquarters letter was received. Reference was made to [ AIR 1983 SC 852 ] Y.V.Rangaiah and others Vs. J.Sreenivasa Rao and others; and the State of A.P. Vs. J.Sreenivasa Rao and others, wherein it has been held that the posts which fell vacant prior to amended rules would be governed by the old rules and not by the new rules. Since the instructions were received by the Division concerned only in March, 1988, by which time the process of selection by both the modes were more or less completed and that too in regard to the vacancies which had been computed on 15-10-1987 and thus even prior to 3.11.1987 of Railway Board's instructions whereby the amendment was introduced, we cannot hold the said selection conducted as per old rules to be illegal.

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9. As regards the contention that empanelment should be restricted to one third eligible candidates with reference to non-matriculate category, no specific instructions could be produced. On the other hand the Railway Board's instructions specify that the '3 X' formula will be observed subject to availability of eligible and willing candidates (Master circular No. 31-E(NG)1/90 PM1/41 dt. 31.7.1991). The earlier circular of Railway Board dt. 3.9.1976 relied upon by the learned counsel for the applicant cannot hence be held as applicable.

10. As regards the contention that simultaneous processing of the two modes of selection should not have taken place, there are no specific instructions prohibiting the same. A matriculate candidate who is included in the eligibility list on the basis of seniority for the selection from amongst non-matriculates is not prevented from simultaneously volunteering for selection by the other mode viz. from amongst matriculates and if he gets selected in both, he will naturally prefer inclusion in former which may give advantage in seniority. Thus no prejudice should be caused to any candidate by holding the two modes of selections simultaneously. Hence, this contention does not hold force.

11. In the reply filed by the respondents, it has been stated that the seven candidates whose inclusion has been questioned in the OA appeared at the selection on 19.10.1987 (held for non-matriculates) but their names could not be included in the part panel as these seven candidates had not completed two years of service required for empanelment and they were juniors to the candidates who were absent.

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To

1. The General Manager, S.E.Railway, Union of India.  
II Garden Reach Road, Calcutta-43.
2. The Chief Personnel Officer, S.E.Rly.  
11 Garden Reach Road, Calcutta-43.
3. The Chief Operating Superintendent, S.E.Railway.  
11 Garden Reach Road, Calcutta-43.
4. The Divisional Railway Manager, S.E.Rly.  
Waltair Division, Visakhapatnam-4.
5. The Divisional Personnel Officer, S.E.Rly.  
Waltair Division, Visakhapatnam-4.
6. The Senior Divisional Mechanical Engineer,  
S.E.Railway, Waltair Division, Visakhapatnam-4.
7. One copy to Mr.G.Ramachandra Rao, Advocate, CAT.Hyd.
8. One copy to Mr.V.Bhimanna, SC for Rlys. CAT.Hyd.
9. One copy to Mr.M.Panduranga Rao, Advocate, CAT.Hyd.
10. One copy to Mr.N.Rammohan Rao, Advocate, CAT.Hyd.
11. One copy to Library, CAT.Hyd.
12. One spare copy.

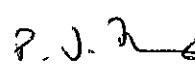
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However, their names were included in the final panel on 16.5.1988 by which time they had completed the minimum 2 years in the lower grade. Even as per Railway Board's letter No.E(NG)1/85/PM1/13 RRC dt. 12.1.1987, the conditions of two years of minimum service has to be satisfied only at the time of actual promotion and there is no ban on empanelment at an earlier stage. Hence, it follows that even if the employee had not completed 2 years at the time of announcing selection he could still be considered for the selection but promotion as such can be given only on completion of the minimum two years service in the lower grade. Hence, we do not find any irregularity in the inclusion of seven candidates referred.

12. Sri Ram Mohan Rao, learned counsel for the respondents No.33, 43, 45 etc. contended that some respondents had already been promoted to higher grades even by the date this OA has been filed and thus there are latches on the part of the applicants in approaching this Tribunal and if the relief claimed for the applicants is going to be granted it will cause prejudice to the respondents who have already been promoted. AIR 1970 SC 479 Sheikh Abdul Sattar Vs. Union of India was referred to in support. There is no need to advert to this position for disposal of this O.A.

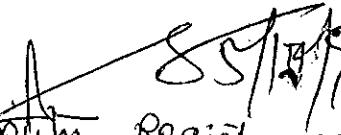
13. In the result, the O.A. is dismissed. No costs.

P. J.   
(P.T.Thiruvengadam)  
Member(A)

  
( V.Neeladri Rao)  
Vice Chairman

Dated 23rd Sep., 1993.  
Dictated in the open court.

sk/grh.

  
Deputy Registrar

TYPED BY

COMPARED

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 23-9-1993

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in

O.A.No. 755/92

T.A.No.

(W.P.)

Admitted and Interim directions  
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

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Central Administrative Tribunal

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HYDERABAD BENCH.